

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

Customs Appeal No. 11335 of 2017

(Arising out of no. KDL-COMMR-PVRR--127-2016-17 dated: 30/03/2017 passed by the Commissioner of Customs/ Central Excise/ Service Tax. Appeals.

Shri Rajendra Agarwal

No.33, NRI Colony, Mandakini,
GK-IV, New Delhi-110019

...Appellant

VERSUS

C.C.-Knadla

Custom House,
Near Balaji Temple
kandla- Kutch

...Respondent

APPEARANCE:

Shri Hardik Modh, Advocate & Shri T. Chakrapani, Consultant appeared for the appellant

Shri Aakash Singh, Authorised Representative appeared for the Respondent

CORAM:

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE MR. A.K. JYOTISHI, MEMBER (TECHNICAL)

DATE OF HEARING:06.08.2026

DATE OF DECISION:31.08.2026

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11327 of 2017.

(SOMESH ARORA)
MEMBER (JUDICIAL)

(A.K. JYOTISHI)
MEMBER (TECHNICAL)